

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518
IB-294/ND/2020
IA/6264/2023

IN THE MATTER OF:

Arrina Education Services Pvt. Ltd.

....Applicant

Vs.

Skillar Enterprises India Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Ms. Anju Jain, Ms. Anisha (RP)

For the Respondent :

ORDER

IA/6264/2023:-

Ld. Counsel on behalf of the Applicant/Resolution Professional is present and submitted that she needs instructions from the RP. Ld. Counsel on behalf of the Respondents 1 and 2 are present and submitted that they have filed their reply and the reply is available on the e-portal of the Tribunal. List the matter on **11.03.2024.**

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)